

incentives for expansion of vocational education among women;

(b) whether the facility of women's hostel is not being expanded proportionally and as such even the technically and vocationally proficient women remain unemployed in their home towns which cannot absorb them; and

(c) if so, the number of such hostels that were set up in Orissa during the last three years and the extent of demand that still remains unfulfilled?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI MARGARET ALVA): (a) Yes, Sir.

(b) The Programme of Working Women's Hostels is being expanded substantially in the Seventh Five Year Plan Period (1985-90). An outlay of Rs. 30 crores has been made in the Seventh Five Year Plan to start 300 additional Working Women's Hostels to benefit 15,000 women.

(c) 11 Hostels to provide accommodation to 676 working women with Day-care centre facilities for 45 children in three hostels, in Orissa, have been sanctioned during 1984-85 to 1987-88. The Government of India will consider further proposals for Working Women's Hostels in Orissa on receipt of applications from Voluntary Organisations through the State Government.

Coastal Pollution

3206. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether any suggestions/directions have been issued to coastal States for controlling the coastal pollution;

(b) if so, the details thereof; and

(c) the findings of survey conducted to remove coastal pollution?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a) Yes, Sir.

(b) The State Pollution Control Boards have been advised to ensure that the industries, municipalities and hotels discharging untreated effluents and sewage into the coastal waters be instructed to provide adequate treatment facilities.

(c) The findings of the survey are as follows:

- (i) Industrial discharge along the entire coastline, with particular reference to Gujarat and Maharashtra coasts, need to be closely monitored and their effects on marine life assessed.
- (ii) The disposal sites for the sewage discharge from the municipality of Goa need to be identified.
- (iii) A programme for the management of estuarine water quality along the Kerala coast needs to be drawn.
- (iv) Adequate treatment and proper disposal of wastewaters from industries at Trivandrum, Ennore, Pondicherry, Tuticorin, Kakinada, Vishakhapatnam and Ganjam should be ensured.
- (v) Mangrove forests and the Malta estuary along the West Bengal Coast need to be carefully protected.

[Translation]

Unauthorised Felling of Trees

3207. SHRI JAI PRAKASH AGARWAL: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state: